

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 31st January, 2022

No.HCM/1/96/BENCH

It is hereby informed to all the learned counsel and concerned parties that today, the Division Bench of Honble The Chief Justice and Hon'ble Mr. Justice M.V. Muralidaran will hold court from 11.00 a.m. onward because of some unavoidable circumstances.

By Orders etc.,

Sd/-

(YUMKHAM ROTHER)
REGISTRAR (JUDL.)

the Imphal, 31st January, 2022

No.HCM/1/96/BENCH/ 1845-62

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The System Analyst, High Court of Manipur for uploading the same to the official website
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir
11. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
13. The P.S. to Registrar General, High Court of Manipur.
14. All the Superintendents, Bench & Judicial Sections, High Court of Manipur.
15. The Court Masters, High Court of Manipur.
16. Guard File/ Order Book.
17. Notice.
18. Concerned file.

*For kind information and circulation to
the learned members*

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR